

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 82(ND)13
C. A. NO.

CORAM:



PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.02.2017

NAME OF THE COMPANY: M/s. Manish Aggarwal V/s. GSA Enterprises Pvt.Ltd & Anr

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Prateek Gupta	Adv.	Petitioner	
2.	P. NAGESH			
3.	SANSKAR AGARWAL	Adv.	RESPONDENTS	

ORDER

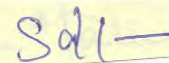
The Petitioner has filed some documents in support of HIS objections regarding the valuation report. Notice has been accepted by the Id. counsel for the Respondent. Additional affidavit in this respect be filed by the Respondent..

2. The Petitioner has also impugned the order of the erstwhile C.L.B. in an appeal which is pending consideration before the Hon'ble High Court. The next date is 09.03.2017. It would therefore be expedient to consider the Petitioner's objection with respect to valuation of the land thereafter.

3. List on 20.04.2017.



[S.K. MOHAPATRA]
MEMBER [T]



[INA MALHOTRA]
MEMBER [JUDICIAL]